

Recommendations of U.N. Human Rights Commission

5642. SHRI RAM VILAS PASWAN: Will the PRIME MINISTER be pleased to state:

(a) the action taken by the Government on the recommendation made by the U.N. Human Rights Commission working group regarding contemporary form of slavery during its session held in 1989, 1990 and 1991 in the areas of abolition of child labour; and

(b) the conventions of ILO relating to the Bonded Labour including child labour that have been ratified and are awaiting ratification by the Government?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) The Working Group on contemporary form of slavery of the Sub Commission on Prevention of Discrimination and Protection of Minorities has recommended that measures should be taken to eliminate exploitation of child labour and debt bondage. In India the Child Labour (Prohibition and Regulation) Act 1986 was enacted with a view to regulating the working conditions of children and prohibiting employment of children in specified occupations. The National Child Labour Policy, inter alia, envisages focusing on the general development programme for the benefit of child labour and taking up project-based plan of action in areas of high concentration of child labour.

(b) The Government of India has ratified ILO Convention No. 29 on forced labour, Convention No. 5 on minimum age (industry), Convention No. 6 & 90 on night work of young persons (industry), Convention No. 15 on minimum age of trimmers and stocker Convention No. 16 on medical examination of young persons (Sea) and Convention No. 123 on minimum age (underground work)

etc. It has not been possible to ratify other Conventions on the subject as the Law and the practice in India do not conform to the requirements of the Conventions.

Environment in Roads in Delhi

5643. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Police has launched a drive to clear the encroachments from the roads in Delhi;

(b) if so, the details thereof;

(c) whether there is any proposal to remove the encroachment from other areas than roads also; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir. It is reported that Delhi Police has embarked upon a modest programme and selected some sections of the roads and a number of bus stops to clear the encroachments.

(b) The details may be seen at the enclosed statements I and II.

(c) and (d). Removal of encroachments is a continuous process and action is taken from time to time by local authorities under the provisions of various Acts to remove encroachments as and when noticed.

STATEMENT-I

Roads Armarked for Removal of Encroachments, Distt.-wise.

New Delhi District

1. Panchkuan Road.

2. Outer Circus Connaught Place.

East Distt.

1. Vikas Marg.
2. Madhuban (Patpar Ganj Road)

North-East Distt.

1. G.T. Road, Shahadra to Loni Road.
2. 100 Feet Road from Durgapuri Chowk to Railway line

Central Distt.

1. D.B. Gupta Road.
2. Subhash Marg.

North Distt:

1. Shyame Prasad Mukherjee Marg. (Outside Delhi Main Rly. Station)
2. Subhash Marg. (area of Lal Quila)
3. Rani Jhasi Road (area of Subzi Mandi, B.H. Road and Sadar bazar).
4. Boulevard Road.

North-West Distt.

1. G.T. Karnal Road from Gud Mandi to Sanjay Gandhi Transport Nagar.

2. Road No. 41 from Wazirpur Depot to Rohini Sector-VI.

West Distt:

1. Najafgarh Road.
2. Rohtak Road. (Genl. Store Chowk-Nangloi)

South-West Distt:

1. Outer Ring Road Murkha Market.
2. Ring Road Naraina-Dhaura Kuan-Nauroji Nagar.

South Distt:

1. Ring Road from Mool Chand to Capt. Gaur Marg.
2. Guru Ravi Das Marg.

STATEMENT-II

Distt. -Wise Bus Stops selected for removal of Encroachment:

New Delhi Distt.

1. In front of Patiala House, 2 Bus Stops on Tilak Marg.
2. Panchukian Road Bus Stop.
3. Shivaji Stadium Bus Terminal.
4. Super Bazar Bus stop Connaught Place.
5. Central Sectt.

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| | <i>South Distt.</i> | 13. | Old Rohtak Road Bus Stop. |
| 1. | Double Storey Lajpat Nagar. | 14. | Sarai Rohilla Road No. 40. |
| 2. | Safdarjung Wing Ring Road. | 15. | Balak Ram Hospital. |
| 3. | A.I.I.M.S/ Bus Stop. | 16. | Timarpur Bus Stop. |
| 4. | Qutab Bus Stop. | 17. | Mall Road Bus Stop. |
| 5. | I.I.T. Ring Road. | 18. | Sant Nagar Bus Stop. |
| 6. | Badarpur Check Post. | 19. | Barafkhana Bus Stop. |
| | <i>North Distt:</i> | 20. | Ludlo Castle School Bus Stop. |
| 1. | Old Punjab Roadways Bus stop S.P.Marg Road. | 21. | Alipur Road Bus Stop. |
| 2. | Andha Mughal. | | <i>Central Distt:</i> |
| 3. | '40' Road Partap Nagar. | 1. | Ajmeri Gate Bus Stop. |
| 4. | Kishan Ganj Dispensary. | 2. | Vikas Marg B.S.Z. Marg Bus Stop. |
| 5. | Rani Jhansi Road Bus Stop. | 3. | Chetmes -ford Road Bus Stop. |
| 6. | Azad Market Gurudwara. | 4. | D.B.G. Road Bus Stop. |
| 7. | Ritz Cinema Bus Stop. | 5. | M.M. Chembry Crossing Bus Stop. |
| 8. | Upper Subhash Marg Bus Stop. | 6. | D.B.G. Road Sheila Cinema. |
| 9. | Lower Subhash Marg Bus Stop. | 7. | Arya Samaj Road Bus Stop. |
| 10. | SadarThana Road Bus Stop. | 8. | Faiz Road Bus Stop. |
| 11. | Main G.T. Road Shakti Nagar. | 9. | Anand Parvat Bus Stop. |
| 12. | Kamla Nagar Bus Stop. | 10. | Karol Bag Bus Terminal. |

11.	Shankar Road Bus Stop.	7.	Palam Colony Main Market Bus Stop.
112.	Ganga Ram Road Bus Stop.		<i>North-West Distt:</i>
	<i>East Distt:</i>	1.	Guruteg Bahadur Nagar.
1.	Laxmi Nagar Bus Stop.	2.	Rana Pratap Nagar.
2.	Madhuban Chowk Bus Stop.	3.	Azadpur.
3.	Kharkeri More Bus Stop.	4.	Wazirpur Depot.
4.	Krishna Nagar Bus Stop.		<i>North-East Distt:</i>
5.	Azad Nagar Bus Stop.	1.	Shastri Park New I.S.B.T. Road Bus Stop.
	<i>West Distt:</i>	2.	Seelampur G.T. Road Bus Stop.
1.	Hari Nagar Depot Bus Stop.	3.	Welcome 3rd G.T. Road.
2.	Shadipur Depot Bus Stop.	4.	Durgapuri Chowk.
3.	E.S.I. Hospital Bus Stop.	5.	Nathu Colony Chowk.
4.	B-1, Janakpuri Najafgarh Road Bus Stop.	6.	Roads:- 1. G.T. Road, 2. 100 Feet Road.
5.	TPT Bus Stop Rohtak Road.		Encroachment on land for CGHS Dispensaries
	<i>South-West Distt:</i>		5644. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:
1.	Munirka Bus Stop.		(a) whether due to the encroachment on the land meant for the construction of CGHS dispensaries and Samaj Sadans in South Delhi the work has been held up for many years; and
2.	Sec-1, R.K. Puram Bus Stop.		(b) if so, the steps taken by Delhi Police to get those sites/lands vacated cleared from encroachments?
3.	Dhaura Kuan Ring Road.		
4.	Safdarjung Hospital Bus Stop.		
5.	Nauroji Nagar Bus Stop.		
6.	Jharoda Bus Stop.		THE MINISTER OF STATE IN THE